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Individuals and companies getting commission in sale og 155 MM guns

2284. SHRi YALI A SESI BHUSHANA RAO: SHRI CHr TA BASU: SHRIF. M KHAN.

Will the Ministe. of DEFENCE be pleased

- (a) whether Gove nment have again sought for information from the Bofors and the Swedish jovernment regarding the name_s of indiv duals and companies (^ whom t'he comp iny paid commissions and other payments in the case of the sale of 155 MM guis to India;
- (b) if so, what ire the details of in formation received o far; and
- (c) when the ea lie.- lette,- in this re gard was written?

THE MINISTIR OF DEFENCE (SHRi K-C PAN'): (a) to (c) Government addressed M|S Bofars on 16th June, 1987, and the Swedish Government on 17th June, 1987, ci Hing for complete details of the ind viduals|companies to whom commission! or other payments have been made in respect of the 155 MM Howitzer dea. Bof us' reply, received on 3rd July, 1987, did not provide the specific information askt d for by Government. In their reply, Bo'ors 'again denied the payment of bribes pr the use of middlemen to win their Indian contract. Bofors were again asked, on 16th July 1987, to furnish the specific information asked for in Government's letter of 16th June, 1987. M's. Bofors reply was received on 10th August, 1987 ard is under examination.

Sal_a otf blueprints of West Germany supplied Indian submarines ^ South Africa

2285. SHRI SH ANKER SINH VAGHELA: SHRI LAL K. ADVANI:

Will the Minis e_{r 0}f DEFENCE be pleased

(a) whether Government have since inquired from the West German Government about the b upprints of the recently

purchased submarines having been sold to South Africa by the suppliers;

to Questions

- (b) if so, what are the details j_n this regard and its impact on the safety and functioning of these submarines in India; and
- (c) what action has been so 'far taken a_s per the confidentially clause of the contract?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE PRO-DUCTION AND SUPPLIES IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ PATIL): (a) Yes, Madam.

- (b) An enquiry committee of the BUNDESTAG of the Federal Republic of Germany has been appointed to investi gate the matter. The BUNDESTAG Com mittee i_s yet to complet_e its deliberations and submit its report. The matter shall be reviewed as soon as the requisite in formation becomes available.
- (c) M|s. HDW have been addressed in the matter.

Rehabilitation of sick units i,, the small scale sector

2286. SHRI SHANKER SINH VEGHELA: SHRI LAL K. ADVANI:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Reserve Bank of India had constituted a Committee to study the problem of rehabilitation of sick units in the small scale sector;
- (b) when did >t submit >t_s report, and what are its findings and recommendation?;
- (c) the follow-up action taken $\sim_{>0}$ far and the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE